

**Senior Civil Judge and J.M.F.C.Sira**

Sri. Mahesh.S.

**SENIOR CIVIL JUDGE AND J.M.F.C.****Cause List Date: 14-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	O.S. 212/2015 (EVIDENCE)		Mohammed Fayaz Uddin <b>Vs</b> Rehana Pasha	Mohammed Abdul
2	O.S. 215/2015 (EVIDENCE)		Rathnamma <b>Vs</b> M.N.Thimmanna	G.B. Halappa
3	M.C. 19/2019 (EVIDENCE)		Kavya W/o Manu <b>Vs</b> Nil	C.SARASWATHI
<b>CROSS EXAMINATION OF PW</b>				
4	M.C. 77/2018 (EVIDENCE)		Girish. B.T <b>Vs</b> S. Chaitra	MANGALAMMA
<b>PLNTF EVIDENCE</b>				
5	O.S. 96/2016 (EVIDENCE) IA/1/2016		Doddeeranna <b>Vs</b> Kariyanna	B.RANGANATHA
6	R.A. 33/2016 (ARGUMENTS)		Swaroop Nag <b>Vs</b> Gayathri	RANGANATHA.G.S
<b>FURTHER ARGUMENTS</b>				
7	M.A. 17/2019 (ARGUMENTS)		Ammajakka W/o late Ganganna <b>Vs</b> H.S.Mudalagiriappa S/o Swaragirianna @ Giryanna	MOHAMED RAHAMATH ULLA
8	R.A. 2/2016 (ARGUMENTS)		Mahalingappa <b>Vs</b> Ahamed Basha	K.Umesh
9	R.A. 5/2017 (ARGUMENTS) IA/1/2017 IA/2/2017		Maqbool Jan <b>Vs</b> Arif Basha	SIDDARAJU.B
10	M.A. 19/2017 (ARGUMENTS) IA/1/2017		K.N. Ramaswamy <b>Vs</b> Puttalingamma	H.C.Eranna
11	M.A. 21/2017 (ARGUMENTS)		Sarojamma <b>Vs</b> Rudrappa.R.C.	JAGADEESH.M.S.
12	O.S. 163/2020 (ORDERS) IA/1/2020 IA/2/2020		Manohara N S/o. Nagaraju N.E. <b>Vs</b> Sannamma W/o. Late. Eranna	Y.R.BASAVARAJU K.UMESH
<b>11.00 AM to 02.00PM</b>				
13	O.S. 81/2014 (SUMMONS) IA/1/2014		D.V.Nagaraju <b>Vs</b> Jayamma	K.Umesh YTR

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	O.S. 60/2013 (NOTICE) IA/1/2013 IA/2/2013		Sandeep Bafna <b>Vs</b> Thimmakka	M. Bheemanna
15	O.S. 141/2017 (APPEARANCE OF PARTY) IA/2/2017 IA/1/2017		Eranna <b>Vs</b> The Thasildar	H.Gurumurthy
16	L.A.C. 1/2016 (Amended petition)		S. Narayanappa <b>Vs</b> Secretary	R.Jaganath
17	M.C. 69/2019 (Objections)		K.Ramesh S/o Karenaika <b>Vs</b> D.Sridevi D/o Doddapathaiah	P.L.Shivaraj Kumar
18	O.S. 201/2015 (EVIDENCE)		Hanumakka <b>Vs</b> Chikkathimmabhovi	K.UMESH
19	L.A.C. 44/2017 (Steps)		Assistant Commissioner <b>Vs</b> H.R. Ranganatha	
20	L.A.C. 45/2017 (Steps)		Assistant Commisioner <b>Vs</b> H.R. Ranganath	
21	L.A.C. 52/2017 (CALL ON)		Assistant Commisioner <b>Vs</b> Laksmiah	
22	L.A.C. 56/2017 (CALL ON)		Assistant Commissioner <b>Vs</b> Kaduranna	
23	L.A.C. 57/2017 (CALL ON)		Assistant Commissioner <b>Vs</b> Revanna	
24	L.A.C. 79/2017 (CALL ON)		Assistant Commisioner <b>Vs</b> Rangamma	
25	RA. 47/2017 (CALL ON)		Rangamma <b>Vs</b> K.Narasimahaiah	G.S.Ranganath
26	L.A.C. 129/2017 (CALL ON)		Assistant Commisioner <b>Vs</b> Ranganna	AGP
27	L.A.C. 134/2017 (Steps)		Assistant Commisioner <b>Vs</b> Ranganna	AGP
28	L.A.C. 135/2017 (CALL ON)		Assistant Commisioner <b>Vs</b> Channarayappa	AGP
29	L.A.C. 136/2017 (Steps)		Assistant Commisioner <b>Vs</b> Ammajakka	AGP

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
30	L.A.C. 2/2018 (CALL ON)		Assistant Commisioner <b>Vs</b> Ramanna	AGP
31	M.C. 61/2018 (Concilation)		Roopa K.S. <b>Vs</b> Somashekhara K.R.	R.RAJKUMAR
32	M.C. 12/2019 (Steps)		Kantharaju.K.R <b>Vs</b> Ranjitha	B.DODDAMALLIAH

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<b>02.45 PM to 05.45PM</b>		
1	C.C. 42/2016 (A.D.R.)		Sira Police <b>Vs</b> Rangaraju	
2	C.C. 548/2014 (EVIDENCE)		Sira police <b>Vs</b> Lakshminarayana	APP
3	C.C. 552/2014 (EVIDENCE)		Sira police <b>Vs</b> Lakshminarayana	APP DSK
<b>FURTHER ARGUMENTS</b>				
4	C.C. 240/2013 (ARGUMENTS)		Sira Police <b>Vs</b> Ramesh	A.P.P. Javanaiah
<b>WARRANT TO ACCUSED</b>				
5	C.C. 441/2013 (APPEARANCE OF ACCUSED)		Sira P.S <b>Vs</b> Ravi	A.P.P Sathish.H
<b>SS TO WITNESSES</b>				
6	C.C. 231/2014 (EVIDENCE)		Sira Police <b>Vs</b> Mehaboob	A.P.P.
7	C.C. 300/2015 (EVIDENCE)		Sira Police <b>Vs</b> Gundaiah	APP
8	C.C. 397/2015 (EVIDENCE)		Sira Police <b>Vs</b> Gunda	APP
9	C.C. 428/2015 (EVIDENCE)		Sira Police <b>Vs</b> Manjunatha @ Manja	
10	C.C. 351/2017 (EVIDENCE)		Sira Police <b>Vs</b> Riyaz Khan	APP
11	C.C. 70/2016 (Steps)		Sira Police <b>Vs</b> Gangamma	APP

Cases listed below are returned for ...

**Civil Judge and JMFC, Sira**  
**Smt.Geeta**  
**ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 14-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<b>02.45 PM to 05.45PM</b>		
1	O.S. 418/2011 (SUMMONS)		shanthakumar Vs Rangappa	SA DCS
2	EX 16/2012 (HEARING) IA/1/2014		M.R.Eranna Vs M.Maranna	SAR Borappa
3	O.S. 378/2013 (HEARING)		Devaraju Vs Lakshmamma	EH Shivaraju C
4	O.S. 462/2013 (HEARING) IA/1/2013		Lakshminarayana Vs Thimmaiah	E Hanumantharayappa
5	FDP 5/2017 (HEARING)		Jayapadma Vs Ranganathappa	BR
6	O.S. 106/2018 (HEARING) IA/3/2018 IA/1/2018 IA/2/2018		Shivappa Vs Chief Secretary to Govt. of Karnataka	E.HANUMANTHAPPA
7	O.S. 286/2018 (HEARING) IA/1/2018		Somashekar Nayaka Vs Vibhuthi Thimmanna	HONNAPPA
8	O.S. 160/2019 (HEARING) IA/1/2019		Seebiagrahara Gramapanchayathi Vs Rangamma W/o Kempaswamy	RAJKUMAR.R
9	O.S. 224/2019 (HEARING) IA/1/2019		Thimmakka W/o Late.Jannappa Vs Honnappa S/o Paiyada Bommanna	SIDDARAJU B
10	O.S. 234/2019 (HEARING) IA/1/2019		Triveni D/o Veerasena Vs Narasamma W/o Hanumanthappa	D.KAVITHA
11	O.S. 246/2019 (HEARING) IA/1/2019		G.R. Yogeshwari W/o. Basavaraju .B. Vs B.C. Doddalingaiah S/o. Late. Linganna	SIDDARAJU B
12	O.S. 272/2019 (HEARING) IA/1/2019		Henjanna S/o Late.Henjarappa Vs Lingappa S/o Sannasiddappa	D.S.RAMANJANAI AH
13	O.S. 238/2020 (HEARING) IA/1/2020		S.R Harish S/o. late S.G Radhakrishnashetty Vs P. Nagaraju S/o. late Poojarappa	VENKATASUBBA RAO
14	O.S. 244/2020 (HEARING) IA/1/2020		S.R Mangalamma W/o. late Shivashankara Aradhya Vs The Shivaganga Education Trust	JAVANAIAH.

**Civil Judge and JMFC, Sirsa**  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 112/2011 (For steps)		T seetharamappa Vs chidanandachar,	rangnath umesh
<b>11.00 AM to 02.00PM</b>				
<b>CROSS EXAMINATION OF DW</b>				
16	O.S. 348/2013 (EVIDENCE)		Bharatraj Singh Vs N. Rajanna	B.N. Achutharao Dharneshgowda for 1 and 2
17	O.S. 214/2015 (EVIDENCE) IA/1/2015		Kariyanna Vs Thippeswamy	B.R. RAMAKRISHNA
<b>CROSS EXAMINATION OF PW</b>				
18	O.S. 304/2011 (EVIDENCE) IA/2/2012 IA/1/2012 IA/5/2012 IA/3/2012 IA/4/2012		thimmanna Vs Kariyamma	RK BR
19	O.S. 432/2011 (EVIDENCE) IA/2/2012 IA/3/2013 IA/1/2012		Pramodh Vs sannaningamma	rajkumar siddalah
20	O.S. 312/2012 (EVIDENCE)		CHIKKANNA Vs MADAKKA	Kambadurappa MB
21	O.S. 6/2013 (EVIDENCE)		G. Ranganathappa Vs Chidanandamma	K. Umesh
22	O.S. 118/2013 (EVIDENCE) IA/3/2013 IA/4/2013 IA/1/2013 IA/5/2013 IA/6/2013 IA/2/2013		Chaitra Vs govindappa	P B S Venkatasubbarao
23	O.S. 152/2013 (EVIDENCE) IA/1/2013		Badappa Vs Mallamma	venkatasubbarao
24	O.S. 190/2015 (EVIDENCE)		Hanumantharayappa Vs Basappa	KAMBADURAPPA
25	O.S. 286/2015 (EVIDENCE)		Chethan Vs Kenchappa	G.B. RAMESH
<b>FURTHER EVIDENCE FOR PLNTF</b>				
26	O.S. 36/2013 (EVIDENCE)		Siddagangamma Vs Nanjegowda	Y.R. BASAVARAJU

Civil Judge and JMFC, Sira  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
27	O.S. 374/2014 (EVIDENCE) IA/1/2014		-Ranganna <b>Vs</b> Eranna	B.Ranganatha
<b>PLNTF EVIDENCE</b>				
28	O.S. 474/2012 (EVIDENCE)		BP Siddaiah <b>Vs</b> Narasimaiah	BJ EXP
29	EX 2/2018 (ARGUMENTS)		Ramanathappa <b>Vs</b> Krishnamurthy	P.DATHATHREYA
<b>( O.S./0000284/2016)</b>				
30	O.S. 126/2015 (DEFENCE EVIDENCE) IA/1/2015		K.M. Manjula <b>Vs</b> Sowbhagyamma	B.N. ACHUTHARAO
31	O.S. 512/2012 (For steps) IA/1/2012 IA/2/2013		Narasimhaiah <b>Vs</b> Ranganathappa	K.Borappa MS Jagadeesh

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	CrI.Misc. 214/2020 (ORDERS)		Lingaraju, G. S/o Late. Govindappa <b>Vs</b> Deputy Tahasildar	NAGARAJU.H.D
2	C.C. 1010/2019 (NBW to accused)		Tavarekere Police Station <b>Vs</b> Vijay Kumar S/o Premanna	APP
3	C.C. 1043/2019 (NBW to accused)		Tavarekere Police Station <b>Vs</b> Vijay Kumar S/o. Premanna	APP
4	C.C. 898/2020 (Committ the case)		Pattanayakanahalli Police Station <b>Vs</b> Lokesh	APP
<b>11.00 AM to 02.00PM</b>				
5	CrI.Misc. 549/2019 (EVIDENCE)		Hanumanthappa S/o. late Hanumanthappa <b>Vs</b> Deputy Tahasildar	WAJID AHAMED.H
6	CrI.Misc. 110/2020 (EVIDENCE)		Katalingappa S/o Late.Dasappa <b>Vs</b> Deputy Tahasildar	VENKATESH.K
7	CrI.Misc. 412/2019 (Petitioner evidence)		Prathibha W/o. Lakshmikantha <b>Vs</b> V. Lakshmikantha S/o. Eranna	B.N.ACHUTHARAO



**Civil Judge and JMFC, Srirangapatna**  
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**PRL. CIVIL JUDGE AND JMFC**  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	O.S. 243/2014 (EVIDENCE) IA/1/2014		C.Thimmalah Vs Thimmanna	K.Borappa
2	O.S. 319/2014 (EVIDENCE)		Jagannatha Shetty Vs Hanumantharayappa	Y.T. Ramachandrappa
3	O.S. 323/2014 (EVIDENCE) IA/1/2014		Prakash N. Vs Gowramma	P. Dattathreya
4	O.S. 93/2015 (EVIDENCE) IA/1/2015		Maralappa Vs Mallalah	B.RANGANATHA
5	O.S. 185/2015 (EVIDENCE) IA/1/2015		Sanjeevamma Vs Kaduranna	B.RANGANATHA
6	O.S. 243/2015 (EVIDENCE) IA/1/2015 IA/2/2015		A.R. Narasimhalah Vs Thayamma	V. SOMASHEKARA
7	O.S. 273/2015 (EVIDENCE)		Mallalah Vs Marulappa	VISHWESHWARAIAH
<b>CROSS EXAMINATION OF PW</b>				
8	O.S. 211/2015 (EVIDENCE) IA/1/2015		Jayapal Vs Kolandappa	M.R. PARAMESH
<b>PLNTF EVIDENCE</b>				
9	O.S. 285/2015 (EVIDENCE) IA/1/2015		Usharani R S Vs Ranganathappa	PBS HONNESHGOWDA
10	O.S. 293/2015 (EVIDENCE) IA/1/2015		B.R. Chandrappa Vs C.R. Ramachandrappa	UMESH.K
11	O.S. 235/2012 (ARGUMENTS)		H.B.LATHA Vs H.B.RAJU	MB exparte
12	O.S. 485/2012 (ARGUMENTS) IA/1/2012 IA/2/2013		Ugrappa Vs Lakshminarasimhalah	D.G. M Bhemanna
<b>FURTHER ARGUMENTS</b>				
13	O.S. 33/2020 (ARGUMENTS) IA/1/2020		Dharmaraju S/o. late Venkatappa Vs Krishnappa S/o. late Doddarangappa	BHOOPATHI GOWDA.P.B.S
<b>ARGUMENTS ON DEFENCE SIDE</b>				

**Civil Judge and JMFC, Sr**  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 211/2020 (ARGUMENTS) IA/1/2020		Jayamma W/o Late.H.R.Ranganathappa @ Ranganathappa Vs Kenchappa @ Kenchegowda S/o Late.Guddappa	S.HARISH BABU
<b>11.00 AM to 02.00PM</b>				
15	EX 47/2017 (NOTICE)		Kaveri Grameena Bank Vs Shekar	Y.R.BASAVARAJU
16	O.S.-209/2013 (EVIDENCE) IA/1/2013 IA/2/2013		Mohemmed Tanveer Vs Syed Nasrulla	H Wajid ahmed RS
17	O.S. 71/2014 (EVIDENCE) IA/1/2014		B.Ramakrishnappa Vs Thimmanna	Y.R.Sreenivas
18	O.S. 183/2014 (EVIDENCE) IA/1/2014 IA/3/2015 IA/4/2015 IA/7/2015 IA/6/2015 IA/2/2015 IA/5/2015		Mohamed Yusuf Vs The Commissioner	P.B.Sathyanarayana
19	O.S. 317/2015 (EVIDENCE) IA/1/2015		Smt. Gangamma Vs Panchayathi Development Officer	KAMBADURAPPA
20	O.S. 329/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Sannabhuthaiah Vs Bhutharaju	M.S.JAGADEESH
21	O.S.-157/2016 (EVIDENCE) IA/1/2016		Krishnappa Vs Vasudevappa	HONNAPPA
<b>CROSS EXAMINATION OF PW</b>				
22	O.S. 493/2013 (EVIDENCE) IA/1/2013		Narasimhamurthy Vs Doddahonnappa	Y.R.Basavaraju
<b>DEFN EVIDENCE</b>				
23	O.S. 215/2014 (EVIDENCE) IA/3/2014 IA/1/2014 IA/2/2014		Gundalah alias Gundappa Vs Narasamma	Siddaraju B.
24	O.S. 29/2016 (EVIDENCE) IA/1/2016		Geethamma Vs Mohammed Ali	P.DATTATHRAYA
<b>PLNTE EVIDENCE</b>				

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25	O.S. 205/2012 (EVIDENCE)		A.V.SAMBASHIVA CHAR Vs JAYAMMA	SB
26	O.S. 93/2014 (EVIDENCE) IA/1/2014		Rajanna Vs Thayamma	Y.R.B H.S.Bhasmangi Rudra
27	FDP 4/2016 (Compromise)		Yashodamma Vs Nagabhushana	JAYARAMAIAH.B
28	Misc 6/2019 (Petitioner evidence) IA/1/2019 IA/2/2019		S.P.Lukman Ahamed Vs Poojarappa	K.BORAPPA

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<b>11.00 AM to 02.00PM</b>				
1	Crl.Misc. 127/2020 (NOTICE)		Abdul Jaleel Sab S/o. Mohamed Khasim Sab Vs Deputy Tahasildar	S.HARISH BABU
2	C.C. 765/2014 (HEARING)		Kallambella Police Vs Ramaiah	A.P.P.
3	C.C. 274/2019 (HEARING)		D.Kadurappa Vs S. Kumar	RAMAKRISHNAPPA.U
4	C.C. 783/2017 (EVIDENCE)		Nagaraju V.R Vs Shivakumara M aliyas Shivu	KUMESH
<b>CROSS EXAMINATION OF PW</b>				
5	Crl.Misc. 721/2016 (EVIDENCE)		Shivarani Vs Gurumurthy	BHOOPATHI GOWDA.P.B.S
6	Crl.Misc.(DVA) 6/2018 (Petitioner evidence) IA/1/2018		Hema Panchamuki. S.N Vs Sreedhar. K.S	S.G. Shashidhar
7	Crl.Misc.(DVA) 6/2019 (Petitioner evidence)		Chitra R W/o Ananthakumar Vs Ananthakumar S/o Govindappa	APP
8	Crl.Misc. 105/2020 (Petitioner evidence)		Narasimhaiah S/o Late.Seebinarasaiah Vs Deputy Tahasildar	RAVEESHA
9	P.C.R. 101/2020 (Sworn Statement)		LT Chidananda S/o. L.H Thimmabhovi Vs M.H Govindaraju S/o. Kuntahanumaiah	PALLAVI.C
10	P.C.R. 103/2020 (Sworn Statement)		Shylaja M.R W/o H.K Ranganathappa Vs B.T Srinivas S/o. Kotgeni B.T Thimmanna	JAVANAIAH.